

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No. 74 of 2017 (SZ)**

**Appellant(s)**

M/s.Sharda Agro Industries  
(P) Ltd., Rep. by its  
Executive Director,  
Guntur, Andhra Pradesh

**Vs. Respondent(s)**

The Appellate Authority,  
Tamil Nadu Pollution Control Board,  
Purasawalkam, Chennai  
and 2 others.

**Legal Practitioners for Appellant(s)**

M/s. R. Saravanakumar,  
E. Veda Bagath Singh,  
J.Raja Rao & U. Sriram

**Legal practitioners for respondent(s)**

Note of the Registry	Orders of the Tribunal
Order No. 2	<p>Date: 13<sup>th</sup> September, 2017</p> <p style="text-align: center;">There is no representation for the appellant. List the matter on 19.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>